

(b) whether Government are aware that crores of rupees worth of materials for the station have been left in the open for months together gathering rust and getting corroded because of the frequent work stoppages by contractors; and

(c) if so, the reaction of Government thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The fourth unit of 200 MW at Durgapur is expected to be commissioned by December, 1980. Some pieces of equipment delivered earlier, which could not be stored in covered areas, are lying in the open spaces. They however have their own packaging, and are thus protected from damage.

Failure in Drilling by ONGC

1783. SHRI AJOY BISWAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that whenever the work of drilling under Oil and Natural Gas Commission management is being done, there is inevitable failure of drilling for faulty technique and the work is abandoned;

(b) the number of places where seismic operation was done during the last three years; State-wise;

(c) the number of places the operation was incompleting due to various faults; during the same period State-wise; and

(d) whether Government are considering to probe into the repeated incidents of failure of seismic operation by the Oil and Natural Gas Commission management?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) State/Area On-land	No. of places
Andhra Pradesh	10
Assam	36
Bihar	2
Gujarat	41
Himachal Pradesh	2
Rajasthan	5
Tamil Nadu	7
Tripura	5
Uttar Pradesh	10
West Bengal	16
Offshore	12

(c) Seismic operation being a continuous process, presuming the operation referred to here is "seismic operation", there is no place where it was not completed due to any faults.

(d) In view of reply to part (c) the question does not arise.

Nationalisation of the Bengal Chemical and Pharmaceutical Works Ltd.

1784. SHRI MUHAMMAD ISMAIL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the reasons for the enormous delay in introducing Bill for nationalisation of "The Bengal Chemical and Pharmaceutical Works Ltd." in the Parliament; and